

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 221
CP-120(ND)14

IN THE MATTER OF:

Sh. Nimit Kasliwal

...

Applicant

Versus

M/s. MGM Stone Aggregates Pvt. Ltd. & Ors

...

Respondent

Under Section: 397/398 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 23.07.2024.

Sd/-
(COURT OFFICER)